

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.4581/2017
M.A.No.4738/2017

Wednesday, this the 25th day of April 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

B.P. Kushwaham aged 59 years, A
s/o Shri Risal Singh Kushwaha
Joint Director
Nehru Yuva Kendra Sangathan
2nd Floor, Core-IV
Scope Minar, Laxmi Nagar
Delhi – 110 092

Residential address:

C-24-S, Delhi Police Apartments
Mayur Vihar 1
Delhi – 110 091

(Applicant in person)

..Applicant

Versus

1. Union of India through the Secretary (YA)
Ministry of Youth Affairs Sports
Govt. of India
Shastri Bhawan,
New Delhi
2. Shri Dilawar Singh
Director General
Nehru Yuva Kendra Sangathan
2nd Floor, Core IV, Scope Minar
Laxmi Nagar, District Centre
Vikas Marg, Delhi – 110 092

..Respondents

(Ms. Geetanjali Sharma, Advocate for respondent No.1 &
Mr. R Ramachandran, Advocate for respondent No.2 –

O R D E R (ORAL)**Justice Dinesh Gupta:**

The applicant, Mr. B P Kushwaha, who appears in person, seeks to withdraw this O.A., as the reliefs prayed for by him in the O.A. have been granted by the respondents.

2. In view of the statement made by the applicant, O.A. is dismissed as withdrawn.

(K.N. Shrivastava)
Member (A)

(Justice Dinesh Gupta)
Chairman

April 25, 2018
/sunil/